

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.3000 of 2020**

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1. Gobind Pd. Rakesh @ Gobin Rakesh  
2. Gulabi Devi ..... Petitioners.  
-Versus-  
The State of Jharkhand. .... Opp. Party.  
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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioners : Mr. Ranjit Kumar, Advocate  
For the State : Mr. Viveka Nand Jha, APP  
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**Order No.02**

**Date: 09.09.2020**

This case is taken up through video conferencing.

Call for the case diary along with post-mortem report of the deceased from the concerned court below.

Put up this case under appropriate heading after three weeks.

In the meantime, no coercive step shall be taken against the petitioners in connection with Dumka(T) P.S. Case no.38 of 2020, pending in the court of learned Chief Judicial Magistrate, Dumka, subject to the condition that they shall cooperate in the investigation.

*Sanjay/*

**(Rajesh Shankar, J.)**